

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

MA 323 of 2002
(OA 303 of 1997)

Present : Hon'ble Mr. S. Biswas, Administrative Member
Hon'ble Mr. N. Prusty, Judicial Member

Eastern Railway

- VS -

Md. Amin & Ors.

For the Applicants : Mr. P.K. Arora, Counsel

For the Respondents : Mr. M.S. Banerjee, Counsel
Mr. T.K. Biswas, Counsel

Date of Order : 11-07-2002

O R D E R

MR. N. PRUSTY, JM

Heard Ld. Counsel for both the parties. Mr. Arora, Ld. Counsel for the applicants (respondents in O.A.) has filed the present M.A. for granting two months' time for implementing the order dated 11-12-2001 passed in O.A. 303 of 1997. Time as prayed for for two months from to-day is accordingly allowed. MA is thus disposed of.



Member (J)



S - Q
Member (A)

DKN